

CENTRAL ADMINISTRATIVE TRIBUNAL

ERNAKULAM BENCH

O.A. NO. 101 OF 2000.

Wednesday this the 23rd day of February 2000.

CORAM:

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR. J.L. NEGI, ADMINISTRATIVE MEMBER

John Thomas,
Extra Departmental Mail Carrier,
Maroor, Elamannur, Kochayathu
Puthen Veedu, Aikad, Kodumon. Applicant
(By Advocate Shri M.R. Rajendran Nair)

Vs.

1. Superintendent of Post Offices,
Pathanamthitta Division,
Pathanamthitta.
2. The Chief Postmaster General,
Kerala Circle, Trivandrum.
3. Union of India, represented by
the Secretary to the Government
of India, Ministry of
Communications, New Delhi. Respondents
(By Advocate Shri S.K. Balachandran, ACGSC)

The application having been heard on 23rd February 2000
the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who is presently working as Extra Departmental Mail Carrier (EDMC for short), Maroor P.O., made a request to the first respondent on 4.1.2000 that he may be appointed by transfer as Extra Departmental Sub Post Master (EDSPM for short), Chennerkara P.O. under the same division. Finding that the respondents are taking steps to make selection and appointment from open market, the applicant has filed this application for a declaration that he is entitled to be considered for appointment by transfer to the post of EDSPM, Chennerkara P.O. and for a direction to the respondents to consider him for such appointment by transfer.

...2/-


2. When the OA came up for hearing the learned counsel of the respondents states that in view of the ruling of the Tribunal in OA 45/98 the respondents have no objection in considering the applicant's case for transfer and therefore they are not opposing the application.

3. In the result, in the light of what is stated above, the application is allowed. Respondents are directed to consider the applicant for appointment by transfer as EDSPM, Chennerkara P.O.

4. No order as to costs.

Dated the 23rd February 2000.


J.L. NEGI
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

rv.